

**Central Administrative Tribunal  
Principal Bench**

**C.P. No. 529/2017  
O.A. No. 1309/2014**

New Delhi this the 13<sup>th</sup> day of October, 2017

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

Ms. Shanti,  
D/o Sh. Hari Chand  
R/o VPO Surhera,  
New Delhi  
South West, Delhi-110043.

... Applicant

**(By Advocate: Ms. Bimla Devi for Sh. Ajesh Luthra)**  
Versus

1. Shri Ashim Khurana  
Chairman  
Staff Selection Commission  
Northern Region Block No.12,  
CGO Complex Lodhi Road,  
New Delhi -110003.
  
2. Dr. M.M. Kutty,  
Chief Secretary,  
Govt. of NCT of Delhi  
Delhi Secretariat  
I.P. Estate, New Delhi.  
... Respondents

**(By Advocate: Sh. G.S. Virk  
Sh. N.K. Singh-R-2)**

**ORDER (ORAL)**

**Mr. Raj Vir Sharma, Member (J)**

Learned proxy counsel for the petitioner submitted that the alleged contemnors have complied the order of this Tribunal. Therefore, this C.P. is dismissed. Notices issued to the alleged contemnors are discharged.

**(Ms. Praveen Mahajan)  
Member (A)**

**(Raj Vir Sharma)  
Member (J)**

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